

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2223
TO BE ANSWERED ON 03.08.2015**

SUPPLY OF DIESEL IN RAILWAYS

2223. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have signed any contract with private company for supply of diesel;**
- (b) if so, the details thereof and the reasons for giving priority over public sector oil companies; and**
- (c) the extent to which it would be benefited to Railways?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) Yes, Madam.

(b)&(c) Rate Contracts have been placed on the following firms:

(i) M/s Reliance Industries Limited, 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai – 400021.

(ii) M/s Essar Oil Limited, Essar Techno Park, Building-II, Old Swan Mill Compound, LBS Marg, Kurla (West), Mumbai – 400070.

No priority has been given to private firms over Public Sector Oil Companies. However, for locations where rates quoted by these firms were lowest at the time of opening of tender, they have been given preference for supply at specific locations.
